

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 164(ND)/2013
CA NO.



PRESENT:

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017


NAME OF THE COMPANY Pankaj Khandelia and Ors.
Vs
Khandelia Oil general Mills.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Sharig Reyz, Adv.		} Petitioners	
2)	Nakush Jain, Adv.			
3)	Rohit Sharma, Adv.		} Respondents	
4)	Rounak Nayak Adv.			

ORDER

As in C.P.163(ND) 2013.


(R.VARADHARAJAN)
MEMBER(JUDICIAL)